

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5257  
ANSWERED ON:08.05.2012  
BORDER AREA DEVELOPMENT PROGRAMME  
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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of the objectives and schemes of the Border Area Development programme (BADP);
- (b) the details of the achievements made under the programme, so far;
- (c) the details of the monitoring mechanism put in place for the said programme;
- (d) the details of the shortcomings noticed during monitoring and the corrective measures taken thereon; and
- (e) the details of the financial assistance provided under the programme alongwith the funds utilised thereon during each of the last three years and the current year, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Government of India has been implementing a Border Area Development Programme (BADP) through the State Governments as a part of a comprehensive approach to Border Management. The main objective of the BADP is to meet the special developmental needs of the people living in remote and inaccessible areas with the entire essential infrastructure through convergence of Central/State/BADP/Local schemes and participatory approach. The developmental activities under BADP relate to creation of social infrastructure, link roads, employment generation, education, health, agriculture and allied sectors etc.

The Border Area Development Programme (BADP) emphasizes the focused socio-economic development of border areas which are generally under developed. The process of socio-economic development in the border areas has brought confidence and belongingness amongst the border population. The convergence of BADP with other State/Central Schemes has activated the process of development.

(c) & (d): Guidelines of the BADP envisage that State Governments shall develop an institutional system for inspection of the BADP schemes/projects and submit reports to the Department of Border Management, Ministry of Home Affairs. Each border block should be assigned to a high-ranking State Government Nodal Officer who should regularly visit the block and take responsibility of BADP schemes. A quarterly report should be sent to the Ministry of Home Affairs indicating the number of inspections conducted and highlighting the important achievements/lacunae pointed out in the reports of

the inspecting officers. Third party inspection also need be commissioned by the State for an independent feedback on the quality of work and other relevant issues. An appropriate 'Social Audit System' should also be put in place by the State Governments.

No Action Taken Reports on the shortcomings pointed out by the inspecting agencies during monitoring of the schemes have been received from States so far.

(e): State-wise financial allocation, release and utilization of funds by the 17 border States, under BADP, during each of the last three years and the current year is annexed.